

**HIGH COURT OF JAMMU AND KASHMIR**

(Office of the Registrar General at Jammu)

**ORDER**

No: 1213 Dated: 10-03-2016

In pursuance of the Notification Nos. 598 dated 04-01-2007, 294 dated 23-10-2007 and 111 dated 05-05-2009, Shri Sandeep Sharma S/O: Kaku Ram R/O: 189/B, Ram Vihar, Old Janipur, Jammu, is appointed as Junior Assistant in the grade of Rs. 5200-20200 with GP Rs. 1900/-, under the RBA category in view of the failure of Shri Shamsheer Singh, to take up the assignment.

This appointment of his shall be subject to the rider that if anything adverse is found against him during the course of the verification of his character, antecedents and the testimonials, his appointment shall be liable to be terminated/canceled.

By order;

  
(M. K. Hanjura)  
Registrar General

No: 41369-75/NG

Dated 10/3/2016

Copy to:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K, Jammu
2. Secretary to Hon'ble Mr. Justice \_\_\_\_\_  
...for information of His Lordship.
3. Registrar Vigilance, High Court of J&K, Jammu
4. Chief Accounts Officer, High Court Main Wing, Jammu  
...for information and necessary action.
5. Shri Sandeep Sharma S/O: Kaku Ram R/O: 189/B, Ram Vihar, Old Janipur, Jammu  
... for information and compliance.
6. Incharge NIC for uploading the same on the High Court website.
7. Order file.

  
Registrar General